

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORECONTEMPT PETITION NO.170/00073/2017
IN
OA. NO. 170/01606/2015

DATED THIS THE 10TH DAY OF JANUARY, 2018

HON'BLE DR K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

Baburao,
S/o Ganapati Natikar,
Aged 71 years, retired as Postman,
Basavakalyan,
Bidar Division,
Residing at Ladwanti BO,
a/w Matala SO,
Bidar-585 327.Petitioner

(By Advocate: Shri. A.R. Holla)

Vs.

1. Sri Ananthanarayan Nanda,
Secretary,
Department of Posts,
Dak Bhavan,
New Delhi-110 001.
2. Sri Charles Lobo,
The Chief Post Master General,
Karnataka Cirlce,
Bengaluru-560 001.
3. Smt Veena Sreenivasan,
The Post Master General,
North Karnataka Region,
Dharwad-580 001.
4. Dr. Chandrashekhar Kukumanu,
The Supeintendent of Post Offices,
Bidar Division,
Bidar-585 401.Respondents

(By Shri S. Prakash Shetty, Sr. Panel Counsel)

O R D E R (ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Shri A.R. Holla, learned counsel for the petitioner submits that the order dated 01.09.2016 in OA.No.1606/2015 is complied with.

2. Therefore, the Contempt Petition is dismissed. Notice discharged. No order as to costs.

(P.K. PRADHAN)
MEMBER(A)

(DR. K.B.SURESH)
MEMBER(J)

vmr.

Annexures referred to by the Petitioner in CP. No.73/2017

Annexure-CP1: Copy of the order dated 01.09.2016 in O.A.
No.170/01606/2015.

Annexure-CP2: Copy of petitioner's representation dated 28.10.2016.

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